

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-BA-118-2020**

Sunil Kumar Ranjan,  
through wife Rekha Ranjan

... Applicant

Versus

State of Goa & Anr.

... Respondents

Shri A. Gosavi, Advocate for the Applicant.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:- 5 January 2021**

**P.C. :**

The applicant's counsel seeks time to go through the prosecution's reply and advance his arguments.

2. Post the matter on 12.01.2021.

**DAMA SESHADRI NAIDU, J.**

NH